

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-83/1994/ 44 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti G. B. Changkakati.
Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the 4th January, 2019.

Sub:- **Casual Leave along with station leave permission.**

Ref:- Your letter No. FC.XII-3/2018-2019/01/E, dtd. 02.01.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 07.01.2019 along with station leave permission, by your allotted official car, at your own cost, from the afternoon of 05.01.2019 till the morning of 08.01.2019, has been ~~granted~~ [✓] ~~rejected~~.

The Counsellor, Family Court, Dhubri, will remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE).

